

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 10909 of 2022

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-426-22-23 dated 21.06.2022 passed by Commissioner of CUSTOMS-AHMEDABAD]

CASTOR GIRNAR INDUSTRIES PVT LTD

.....Appellant

Opp Rajdhani Weigh Bridge Rajkot Road Dolatpara
Junagadh, Gujarat-382001

VERSUS

COMMISSIONER of CUSTOMS-MUNDRA

.....Respondent

Office of the Principal Commissinerate of Customs,
Port User Bild, Custom House Mundra, Mundra, Kutch
Gujarat-37042

APPEARANCE:

Shri. Vikas Mehta, Consultant for the appellant
Shri Rajesh Nathan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 04.09.2024
DATE OF DECISION: 24.10.2024

The appeal is disposed of. For order, see order of date in Custom Appeal
No. 10767 of 2022-DB.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

AD